GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA UNSTARRED QUESTION NO. 2574

TO BE ANSWERED ON WEDNESDAY, 4THAUGUST, 2021

Conducting Election

2574. SHRI PRADEEP KUMAR SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the frequency of elections conducted in some States or the other every year in the country not only affects the administrative and policy decisions but also puts heavy burden on the State Exchequer;
- (b) if so, the total number of Legislative Assembly elections conducted in addition to the 16th Lok Sabha elections and the total expenditure incurred thereon;
- (c) the Year-wise and State-wise details of the total number of States where polls were held during the period from 2014 to 2019 and the total expenditure incurred thereon and the total number of days spent in conducting elections;
- (d) whether the Law Commission of India in its 170th Report has endorsed simultaneous elections of Lok Sabha and Legislative Assemblies and if so, the details thereof: and
- (e) the steps taken by the Government for the implementation of the report concerning political and electoral reforms?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

- (a): The Department Related Parliamentary Standing Committee on simultaneous elections on Personnel, Public Grievances, Law & Justice in its seventy ninth Report has observed that frequent elections lead to disruption of normal public life and impact the functioning of essential services and that it would reduce the massive expenditure incurred for conduct of separate elections every year.
- (b) & (c): Elections were held for thirty eight State Legislative Assemblies during the period from 2014 to 2019. The details of the States are attached at

Annexure 'A'. As per standing instructions on the subject, the entire expenditure on conduct of elections to Lok Sabha is to be borne by the Central Government and such expenditure on the conduct of election to the State Legislatures is borne by the respective State Governments when such elections are held independently. In case the elections are held simultaneously, the expenditure is borne by the concerned State Governments and the Central Government on 50:50: ratio basis. The details of the funds released to the States/Union territories during the period from 2014 to 2019 are given below:

Year	Rs. (In Crore)
2014-15	510.00
2015-16	1490.16
2016-17	356.14
2017-18	1199.85
2018-19	886.11
2019-20	1372.03

- (d): The Department Related Parliament Standing Committee on Personnel, Public Grievances, Law and Justice had examined the issue of simultaneous elections to Lok Sabha and State Legislative Assemblies in consultation with various stake-holders including Election Commission of India. The Committee has giver certain recommendations in this regard in its 79th Report. The matter now stands referred to the Law Commission for further examination to work out practicable road map and framework for simultaneous elections to Lok Sabha and State Assemblies.
- (e): The issue of electoral reforms in its entirety was examined by the Law Commission. After consulting various stake holders, the Commission submitted its 244th and 255th Reports encompassing various aspects of electoral reforms. The recommendations of the Law Commission are under examination.

STATE WISE AND YEAR WISE ELECTIONS FROM 2014-2019

Sr. No.	State Name	No. of Days from Announcement to Completion of Election
		2014
1	Jharkhand	66
2.	Jammu & Kashmir	66
3	Haryana	41
4	Maharastra	41
5	Arunachal Pradesh	80
6	Andhra Pradesh	80
7	Odisha	80
8	Sikkim	80
	,	2015
9	Bihar	65
10	NCT of Delhi	32
		2016
11	Assam	79
12	Kerala	79
13	Puducherry	79
14	Tamil Nadu	79
15	West Bengal	79
		2017
16	Gujarat	56
17	Himachal Pradesh	70
18	Goa	71
19	Manipur	71
20	Punjab	71
21	Uttar Pradesh	71
22	Uttrakhand	71
	•	2018
23	Chhatisgarh	69
24	Madhya Pradesh	69
25	Rajasthan	69
26	Mizoram	69
27	Telangana	69
28	Tripura	47
29	Meghalaya	47
30	Nagaland	47
31	Karnataka	53
		2019
32	Jharkhand	56
33	Haryana	37
34	Maharashtra	37
35	Arunachal Pradesh	79
36	Andhra Pradesh	79
37	Odisha	79
38	Sikkim	79